

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:23  
ANSWERED ON:22.02.2011  
POLICY ON FOOD PROCESSING  
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Union Government has directed the State Governments to frame Food Processing Industrial Policy for their States;
- (b) if so, the details thereof;
- (c) the names of the States that have formulated their own Food Processing Industrial Policy alongwith the financial assistance provided by the Union Government;
- (d) the details of States which have not framed such policy so far; and
- (e) the steps taken by the Government to encourage the remaining State Governments in this regard?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES(SHRI HARISH RAWAT)

- (a) & (b): The formulation of state food processing policy is the subject matter of the state Government. However, the Ministry has advised all the state Governments/Union territories to frame suitable food processing policies that cater to their specific needs.
- (c) to (e): As per the information available, only seven states i.e. Andhra Pradesh, Karnataka, Madhya Pradesh, Rajasthan, West Bengal, Bihar and Uttar Pradesh have formulated their own food processing policies so far. No separate financial assistance is provided to the state Governments for the purpose.